

निम्न के अधिकारियों के साथ उलटा
वी गया है।

Madam Svetlana

- *14. Shri D. C. Sharma:
Shri George Fernandes:
Shri J. H. Patel:
Shri Madhu Limaye:
Shri S. M. Joshi:
Shri Indrajit Gupta:
Shri S. M. Banerjee:
Shri P. K. Deo:
Shri K. P. Singh Deo:
Shri D. N. Deb:
Shri Bidhanbhar Prasad:
Shri Yashpal Singh:
Shri Bibhudh Mishra:
Shri K. N. Tiwary:
Shri Swell:
Shri Mohan:
Shri D. N. Patodia:
Shri E. Barua:
Shri C. C. Desai:

Will the Minister of External Affairs be pleased to state:

(a) whether Madam Svetlana, Stalin's daughter on her arrival in New York, has again expressed her desire to settle in India;

(b) if so, the reaction of Government thereto; and

(c) the steps taken in the matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Government of India is aware of newspaper reports wherein Madam Svetlana is said to have expressed a desire to return to India.

(b) It is not for the Government of India to react to statements of this nature by a private individual at a Press conference.

(c) Does not arise.

Revocation of South Africa's Mandate over South West Africa

*15. Dr. Ramon Sora: Will the Minister of External Affairs be pleased to state:

(a) Government's position in regard to the revocation of South Africa's

mandate over the South West Africa; and

(b) the stand taken by other world powers regarding this issue?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) and (b). The Government of India voted for the General Assembly Resolution No. 2145 adopted at its 21st Session on the 27th October, 1966. This Resolution declared that South Africa had failed to fulfil its obligations in respect of the administration of South West Africa and had in fact disavowed the Mandate, and the General Assembly therefore decided that the Mandate had therefore terminated, and that henceforth South West Africa would come under the direct responsibility of the United Nations. The General Assembly set up an Ad Hoc Committee of 14 Member States to recommend practical means by which South West Africa should be administered by the U.N. The Resolution received 114 votes in its favour and 2 votes against it, namely South Africa and Portugal. The vast majority of the Member States supported the Resolution.

The fifth special session of the General Assembly, which is currently meeting in New York, has been considering the report of the Ad Hoc Committee, which has not put forward any specific recommendations for action by the General Assembly. India together with 87 countries has tabled a draft resolution, which inter alia proposes the establishment of a United Nations Council and the appointment of a United Nations Commissioner for the purpose of administering South West Africa until it attains its independence. The draft resolution also envisages measures by the Security Council to enable its implementation. The sponsors of the draft resolution are now engaged in informal consultations with other Members with a view to securing the maximum support for it.